

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF SVP INDUSTRIES LIMITED**

| <b>RELEVANT PARTICULARS</b> |                                                                                                                                       |                                                                                                                                                                                                          |
|-----------------------------|---------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                          | Name of corporate debtor                                                                                                              | SVP Industries Limited                                                                                                                                                                                   |
| 2.                          | Date of incorporation of corporate debtor                                                                                             | 24/10/1961                                                                                                                                                                                               |
| 3.                          | Authority under which corporate debtor is incorporated / registered                                                                   | Registrar of Companies- UP-II                                                                                                                                                                            |
| 4.                          | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U21011UP1961PLC002861                                                                                                                                                                                    |
| 5.                          | Address of the registered office and principal office (if any) of corporate debtor                                                    | <b>Regd. Address:</b> Mansurpur, Muzaffarnagar, Uttar Pradesh, Uttar Pradesh-251203<br><br><b>Corporate Office:</b> 59/15 Satyam House-Ground Floor, Guru Ravi Dass Marg Kalkaji Extension, Delhi-110019 |
| 6.                          | Insolvency commencement date in respect of corporate debtor                                                                           | 14.07.2026 ( <i>copy of the order received on 16.07.2026</i> )                                                                                                                                           |
| 7.                          | Estimated date of closure of insolvency resolution process                                                                            | 12/01/2027 ( <i>from the date of the receipt of the order on 16.07.2026</i> )                                                                                                                            |
| 8.                          | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Name: Pawan Garg<br>Reg No: IBBI/IPA-002/IP-N01011/2020-2021/13267                                                                                                                                       |
| 9.                          | Address and e-mail of the interim resolution professional, as registered with the Board                                               | Address: 14054, ATS One Hamlet, Sector 104, Noida, Uttar Pradesh-201304<br>Email Id: <a href="mailto:cspawan.garg@gmail.com">cspawan.garg@gmail.com</a>                                                  |
| 10.                         | Address and e-mail to be used for correspondence with the interim resolution professional                                             | Address: 14054, ATS One Hamlet, Sector 104, Noida, Uttar Pradesh-201304<br>Email Id: <a href="mailto:svpind.cirp@gmail.com">svpind.cirp@gmail.com</a>                                                    |
| 11.                         | Last date for submission of claims                                                                                                    | 30/07/2026 ( <i>from the date of the receipt of the order on 16.07.2026</i> )                                                                                                                            |
| 12.                         | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | NA                                                                                                                                                                                                       |
| 13.                         | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | NA                                                                                                                                                                                                       |
| 14.                         | (a) Relevant Forms and<br>(b) Details of authorized representatives<br>are available at:                                              | <b>a. Web link:</b> <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br><b>Physical Address:</b> same as above in point no. 10<br>b. NA                               |

Notice is hereby given that the **National Company Law Tribunal, Allahabad Bench** has ordered the commencement of a corporate insolvency resolution process of the **SVP Industries Limited** on 14/07/2026 (*Copy of the Order received on 16.07.2026*).

The creditors of **SVP Industries Limited** are hereby called upon to submit their claims with proof on or before **30/07/2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

**Submission of false or misleading proofs of claim shall attract penalties.**

**Sd/-**  
**Pawan Garg**  
**Interim Resolution Professional**  
**In the matter of SVP Industries Limited**  
**Regn. No.: IBBI/IPA-002/IP-N01011/2020-2021/13267**  
**Reg Address: 14054, ATS One Hamlet, Sector 104, Noida, Uttar Pradesh-201304**  
**Email Id: [cspawan.garg@gmail.com](mailto:cspawan.garg@gmail.com), [svpind.cirp@gmail.com](mailto:svpind.cirp@gmail.com)**

**Date: 18.07.2026**

**Place: Noida**



